

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No.01 of 2024 in MAC App./67/2024/(Filing No.)**

THE BRANCH MANAGER, APPLICANTS  
NATIONAL INSURANCE COMPANY LIMITED AND ANOTHER

*VERSUS*

PEMBA TSHERING BHUTIA AND OTHERS RESPONDENTS

**Date: 04.07.2024**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicants Ms. Babita Kumari, Advocate.

For Respondents

R-1 & R-2 Mr. Rahul Rathi, Advocate.  
Ms. Khusboo Rathi, Advocate.

**ORDER**

Heard Learned Counsel for the Applicants.

Issue Notice to the Respondents.

Learned Counsel Mr. Rahul Rathi is present for the Respondents No.1 and 2 on advance Notice and waives formal Notice and undertakes to file Vakalatnama during the course of the day.

Requisites be filed within three days for issuance of Notice to the Respondents No.3 and 4.

Call for the records from the Learned Claims Tribunal.

List on 02-08-2024 for hearing on the I.A.

**Judge**  
04.07.2024